

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 791
TO BE ANSWERED ON 07-02-2018**

Inclusion of Siddi Community as Minority Community

791. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Central Government proposes to accord status to 'Siddi' community of Gujarat as a 'minority community', if so, the details thereof;
- (b) whether the Central Government intends to amend the existing law in this regard, if not, the reasons therefor; and
- (c) the time by which the Siddi community will be included in the list of minority community?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) : No, Madam.

(b) & (c): There is no such proposal. So far as the Central Government is concerned, six communities have been notified as minority communities viz. Muslims, Christians, Sikhs, Buddhists, Zoroastrians (Parsis) and Jains under Section 2(c) of National Commission for Minorities (NCM) Act, 1992.
